

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

(19) 19

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.48/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA 63/2016 In CP No.21/2010
NAME OF THE COMPANY	Mancherial Cement Company Pvt Ltd
NAME OF THE PETITIONER(S)	J Narsimham Rao & (04) Others
NAME OF THE RESPONDENT(S)	Mancherial Cement Company Pvt Ltd
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Bipin Shukla Adv.		9820046084	BZ

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
For R. Shankara Narayan S. Chidambaram	S R Counsel	9849056652	
Sharad Sanghi	Advocate	9848050544	
Siri preeti Duggirala	Advocate	7331168705	

ORDER

Heard Mr.Bipin Shukla, Learned Counsel for the Petitioner and Mr. R. Shankarnarayana along with Mr.S. Chidambaram , Mr.Sharad Sanghi and Mrs.Siri Preeti Duggirala Learned Counsel for the Respondent. At their request the case is posted to 07.03.2018. Meanwhile they are directed to complete all pleadings and get ready to argue on main CP.

BZ

Member (Tech)

BZ

Member (Judl)